

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 413 of 2012 in
DFR No. 2232 of 2012**

Dated: 18th December, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttarakhand Power Corporation Ltd. ... Appellant(s)

Versus

M/s R.V. Akash Ganga Infrastructure Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani

ORDER

**IA No. 413 of 2012
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 03.01.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **03.01.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk